

# JUDICIAL ACADEMY, ASSAM, GUWAHATI

## NOTICE

Dated Guwahati, the 3<sup>rd</sup> October, 2013

As per Resolution dated 24.09.2013 adopted in the first meeting of the Committee / Team, constituted vide Notification No. 60 dtd 19.09.2013 by the Gauhati High Court, to study the Draft Proposal on Process Reengineering relating to the Rules, Procedures and Processes of Criminal Cases, submitted by the e-Committee, Supreme Court of India and to suggest appropriate amendments / insertions to modernize the existing Rules etc., a meeting is scheduled to be held today, the 3<sup>rd</sup> October, 2013 at 4.30 P.M. in the Office Chamber of Hon'ble Mr. Justice A.C. Upadhyay, Director, Judicial Academy, Assam, at the 3<sup>rd</sup> Floor of the High Court Building (New Block).

All concerned members of the Team / Committee are hereby requested to attend the meeting.

By order,

Sd/-

Administrative Officer  
Judicial Academy, Assam

Memo No. JAA.72/2013/371-80/

Dated Guwahati the 3<sup>rd</sup> October, 2013.

Copy for information and necessary action to :-

1. Shri D.K. Mahanta, District & Sessions Judge, Kamrup, Guwahati.
2. The Registrar (Vig / Admn / Judl), Gauhati High Court, Guwahati.
3. The Registrar-cum- Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court.
4. The Joint Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
5. The Deputy Registrar ( \_\_\_\_\_ ), Gauhati High Court, Guwahati.
6. Shri Bhupen Kumar Nath, Deputy Registrar (G &C), Gauhati High Court, Guwahati-cum- Research Officer, Judicial Academy, Assam.
7. Shri Rakesh Dubey, Advocate, Gauhati High Court, Guwahati.
8. The System Analyst, Gauhati High Court, Guwahati. He is requested to upload the Notice in the website of the Gauhati High Court as well as Judicial Academy, Assam.
9. The CA to Registrar General, Gauhati High Court, Guwahati.

  
2/10/13  
Administrative Officer  
Judicial Academy, Assam